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## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No.189/2005 In O.A. No.952/2003 M.A.1455/2005

New Delhi this the 4th day of August, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A) Hon'ble Shri Shanker Raju, Member (J)

- 1. Bhagwan Dass S/o Ram Sarup
- 2. Ratan Singh S/o Dhani Ram
- 3. Jitender Singh S/o Jagan Nath Singh
- Vinod Kumar S/o Shiv Narain Garg
- 5. Surjeet Singh S/o Kartar Singh
- 6. Harish Chander S/o Manohar Lal
- 7. H.S. Sethi S/o A.S. Sethi
- 8. Jag Mohan Lai S/o Manak Chand
- 9. Chandan Singh S/o Hukam Singh
- 10. M.F. Siddiqui S/o M. Azizur Rahman
- 11. Sat Pal Singh S/o Surat Singh
- 12. S.L. Katyal S/o Kashmiri Lal Katyal
- 13. Mahinder Singh S/o Harnam Singh
- 14. Satpal Singh S/o Harnam Singh
- 15. S.K. Sharma S/o Hem Chand
- 16. Palwinder Singh S/o S. Gurbachan Singh
- 17. Charan Singh S/o Niranjan Singh
- 18. Mohammed Ali S/o Md. Nasir
- 19. Radha Krishan S/o Harichand
- 20. Bali Ram S/o Shri Mohan Lal
- 21. Dukh Bhajan Singh S/o Nunu Prasad Singh

All C/o 768, BKS Marg, New Delhi-110 001.

-Applicants

(By Advocate: Ms. Shilpa Chauhan, proxy for Shri Naresh Kaushik)

## Versus

- Mr. Anil Baijal Secretary, Ministry of Urban Development & Poverty Alleviation, Nirman Bhawan, New Delhi.
- Dr. Adarsh Kishore Secretary, Ministry of Finance, Department of Expenditure North Block, New Delhi.
- Mr. B. Majumdar
   The Director General (Works),
   CPWD, Nirman Bhawan,
   New Delhi.

-Respondents



## ORDER (Oral)

## Hon'ble Shri Shanker Raju, Member (J)

In the light of an order passed by the respondents in pursuance of Tribunal's directions, C.P. is disposed of with liberty to the parties to revive it at an appropriate stage. Notices to the respondents are discharged. MA1455/2005 is also not pressed.

S. Rum (Shanker Raju) Member (J) Vhyohr 4.8.05 (V.K. Majotra) Vice Chairman (A)

CC. .